

**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA 3055/2013
OA 4013/2013**

Friday, this the 7thday of September, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Constable Hargobind
No. 954/N (PIS No. 28892942)
Son of Sh. Raj Singh
R/o WZ-49, OM Vihar, Phase-IV
Uttam Nagar, New Delhi- 110059.

(None)

...Applicant

Versus

1. Union of India
Through Ministry of Home Affairs, Govt. of India
New Delhi.
2. The Commissioner of Police
Police Headquarter, I.P. Estate, New Delhi.
3. The Deputy Commissioner of Police
North District, Civil Lines, Delhi.

...Respondents

(Mrs. Harvinder Oberoi, Advocate)

ORDER (ORAL)

Ms. Nita Chowdhury :

When this matter is taken up for hearing, we find that none appears for applicant. On previous occasions, i.e. 24.08.2018, 06.08.2018, in fact from 09.05.2018, the applicant is not appearing in this matter.

2. In view of the continuous non-appearance of the applicant, the OA is dismissed in default and for non-prosecution.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**